



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF PUBLIC INTEREST LITIGATION WRIT PETITION (DIVISION BENCH) READY MATTERS AS
ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	PILWP/23/2016	KASHINATH JAIRAM SHETYE., VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	IN PERSON ADV. MR. RYAN MENEZES, CURIAE	ADV. DEEP D. SHIRODKAR FOR R.NO.1, 3 AND 4
2	PILWP/30/2017	THE GOA FOUNDATION THR. ITS SECRETARY, DR. CLAUDE ALVARES., VS STATE OF GOA THR. ITS CHIEF SECRETARY AND 13 ORS.,	ADV. NORMA ALVARES ADV. ANAMIKA GODE	ADV. DEEP D. SHIRODKAR FOR R.NO.1,3 AND 4 ADV. PRASHEEN LOTLIKAR FOR R.NO.8 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.6 ADV. PARIKSHIT S. SAWANT FOR R.NO.12 ADV. AMAY ARJUN PHADTE R-6,9 & 15 ADV. PARAG S RAO FOR R.NO.10,11 & 14 ADV. R. G. RAMANI FOR R.NO.13 ADV. FEMY FERNANDES GOMES FOR R.NO.10,11 & 14 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.13 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.9 ADV. NIKHIL PURKE FOR R.NO.10,11 & 14 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.15
3	PILWP/43/2018	SCHEDULE TRIBE ASSOCIATION SAO JOSE DE AREAL, THR. ITS PRESIDENT, PEDRO CASTANA., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY	ADV. NIGEL DA COSTA FRIAS ADV. IVINA MIRANDA ADV. LAXMI SAWANT	ADV. VINOJ K. DANIEL FOR R.NO.16 ADV. ANOOP ATCHUT GAOKER FOR R. NO. 17 ADV. ASHWIN D. BHOBE FOR R. NO. 19 ADV. J. ABREU LOBO FOR R. NO. 20

SR.	CASE NUMBER	PARTY NAME AND 15 ORS.,	PET. ADV.	RES. ADV.
				ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 18 ADV. JOHN FERNANDES ANGLE CHIRAG AJAY FOR R. NO. 19 ADV. ANNEЛИSE FERNANDES FOR R. NO. 19 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 19 ADV. LINGUDKAR SNEHA KISHOR FOR R. NO. 20 ADV. PRATIKSHA JUBA MANDREKAR FOR R. NO. 20 ADV. DIPTI BAKRE FOR R.NO.6 ADV. ZARINA I.N. VAZ FOR R.NO.16 ADV. PURVESH G. GAONKAR FOR R.NO.16 ADV. SAPNA MORDEKAR FOR RESP. NOS. 1,3,4,13 AND 14 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.6 ADV. SHAILESH REDKAR FOR R.NO.6
4	PILWP/48/2018	UNITED PORVORIM CITIZENS FORUM, THR. ITS PRESIDENT WILBUR FREDRIC TICLO., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 10 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. CORREIA MARIA SIMONE JUDITH	ADV. AMEY KAKODKAR FOR R.NO.7 ADV. DIPTY BHOMKAR FOR R.NO.7 ADV. PANKAJ M. SHIRODKAR FOR R.NO.7 ADV. PRANAY A KAMAT *FOR R.NO.9 ADV. AMANDA GODINHO FOR R.NO.7
CONNECTED TO WP-397-2018				
5	PILWP/11/2019	ABHIJIT SATYAVAN DESSAI AND ANR., VS HIDEAWAY HOSPITALITY, THR. ABHIJAT MANOHAR PRABHU PARRIKAR AND 8 ORS.,	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA	ADV. DEEP D. SHIRODKAR FOR R.NO.3,4,8 AND 9 ADV. NILESH AMONKAR *FOR R.NO.1 ADV. JAYANT KARN *FOR R.NO.1

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				ADV. SAILEE KENNY *FOR R.NO.1
6	PILWP/12/2019	ARUN NAIK AND 9 ORS., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 6 ORS.,	ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. ANIROODH C. SARDESAI ADV. JATIN RAMAIYA ADV. BHANDANKER VARUN PRADEEP	ADV. ASHWIN D. BHOBE FOR R.NO.4 ADV. MANISH DAMODAR SALKAR FOR R.NO.1 & 3 ADV. FERNANDES ANNELISE FOR R.NO.4 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.4 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.4
7	PILWP/13/2019	ST. MATEUS TENANTS ASSOCIATION, THR. ITS CHAIRMAN, MENINO DIAS AND ANR., VS MAMLATDAR OF TISWADI, PANAJI AND 10 ORS.,	ADV. NORMA ALVARES ADV. ANAMIKA GODE ADV. SIVAGNANAM K	ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,4,5 AND 6 ADV. PRATIKSHA NAGVEKAR FOR R.NO.3 ADV. AMEY KAKODKAR FOR R.NO.7 ADV. BAVINA KUKALEKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.7 ADV. IVINA MIRANDA FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.7 ADV. RALPH MASCARENHAS FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.7 ADV. NIGEL DA COSTA FRIAS FOR R.NO.3
8	PILWP/23/2019	NARENDRA CHATIM., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. JAYANT UMESH KARN ADV. SAILEE R. KENNY	ADV. SHUBHAM S. MANERKER FOR R.NO.5
9	PILWP/32/2019	AGNELO BARRETO AND 2 ORS., VS NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY THR.	ADV. NORMA ALVARES ADV. SHIAGNANAM K ADV. ANAMIKA GODE	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4 AND 9 ADV. SARDESAI SIDDHARTH SANJEEV FOR R.NO.8

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		ARCHDIOCESES BUILDING AND 12 ORS.,		ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.5 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS R-1 ADV. GAURI SALGAONKAR FOR R.NO.8 ADV. V.KORGAONKAR FOR R.NO.13 ADV. BHUVANESHWAR C FATARPEKAR FOR R.NO.5 ADV. ASHWIN D. BHOBE FOR R.NO.6 ADV. V.BRAGANZA FOR R.NO.13 ADV. FERNANDES ANNELISE FOR R.NO.6 ADV. BERNARD FERNANDES FOR R.NO.13 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.6 ADV. VILAS PAVITHRAN FOR R.NO.13 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.8 ADV. SHIVAN DESAI FO R.RNO.1
10	PILWP/41/2019	CHIMBEL GRAM SEVA KALA ANI SUNSKRUTIK MANCH, THR. ITS PRESIDENT, GURUDAS SHIRODKAR AND ANR., VS INFOTECH CORPORATION OF GOA LTD., THR. ITS M.D. AND 9 ORS.,	ADV. NORMA ALVARES ADV. ANAMIKA GODE ADV. SIVAGNANUM K	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4,5 AND 10 ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.7
11	PILWP/53/2019	CAPT. (RETD.) VIRIATO HIPOLITO MENDONCA FERNANDES AND ANR., VS MAHINDRA HOLIDAY AND RESORTS PVT. LTD., THR. ITS MANAGING DIRECTOR AND 8 ORS.,	ADV. CARLOS ALVARES FERREIRA ADV. FERNANDES JASON BOSCO ADV. SHANE GOMES PEREIRA	ADV. SHIVAN DESAI FOR CAVETEE ADV. PAVITHRAN A.V FOR R. NO. 6 ADV. PAI RAIKER RADNI FOR R. NO. 6 ADV. BHOMKAR SHRUTI KAKULO FOR R. NO. 6 ADV. SWETA FADTE FOR R. NO. 6 ADV. KAMAT ANKITA AVDHUT FOR R.NO.2,3,4

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				& 9 ADV. DEEPAK GAONKAR FOR R.NO.5 ADV. SONALI NAGVENKAR FOR R.NO.5
12	PILWP/54/2019	KASHINATH JAIRAM SHETYE AND 7 ORS., VS THE MANAGING DIRECTOR, GOA INDUSTRIAL DEVELOPEMNT CORPORATION AND 3 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. GAURISH MALIK ADV. VISHAL SAWANT ADV. LAXMI SAWANT	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.4 ADV. SHALAKA SHELKE FOR R.NO.2 & 3 ADV. NIKHIL A. VAZE FOR R.NO.1 ADV. VIRENDRA PARSEKAR FOR R.NO.2 & 3 ADV. FERNANDES LUIS ALEX FOR R.NO.1 ADV. SANMAN R. KENY FOR R.NO.2 & 3 ADV. PRANAV VAZE FOR R.NO.1 ADV. ANUP GAOKAR FOR R.NO.2 & 3 ADV. SUDHA S. LAD FOR R.NO.1
13	PILWP/58/2019	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES AND 2 ORS., VS GOA STATE POLLUTION CONTROL BOARD, THR. ITS MEMBER SECRETARY AND 6 ORS.,	ADV. NORMA ALVARES ADV. ANAMIKA GODE ADV. SIVAGNANAM K.	ADV. HANUMANT D. NAIK FOR R.NO.2 BHOMKAR SHRUTI KAKULO AKHILA S SWETA FADTE PAVITHRAN A.V ADV. ANIROODH C. SARDESAI FOR R.NO.7 ADV. SANKALP SINAI BHANGUI FOR R.NO.3 ADV. KIRAN MORE FOR R.NO.2 ADV. SANDESH D. PADIYAR FOR R.NO.3 ADV. JATIN RAMAIYA FOR R.NO.7 ADV. SAYELI G BANDODKAR FOR R.NO.2 ADV. SHIVAN DESAI FOR R.NO.7 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.3 ADV. COTA VIEGAS

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				MARIA CARMEL TERESA DE JESUS ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.3 ADV. BHANDANKER VARUN PRADEEP FOR R.NO.7 ADV. PRILAM PREMANAND PHADTE FOR R.NO.3
14	PILWP/61/2019	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES AND ANR., VS GOA COASTAL ZONE MANAGEMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 6 ORS.,	ADV. NORMA ALVARES ADV. J. ABREU LOBO FOR INTERVENOR ADV. ANAMIKA GODE ADV. SHIVAGNANAM K	ADV. DEEP D. SHIRODKAR FOR R.NO.1,4 AND 5 ADV. SOMNATH B. KARPE FOR R.NO.7 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.7 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.7 ADV. ABHISHEK SAWANT FOR R.NO.7
15	PILWP/5/2020	CAPT. VIRIATO HIPOLITO MENDONCA FERNANDES AND 2 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY AND 7 ORS.,	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 AND 8 ADV. TAPASYA ANANT VERNEKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 8 ADV. RAVIRAJ RAMESH CHODANKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2 ADV. RAVIRAJ RAMESH CHODANKAR FOR R. NO. 3
16	PILWP/9/2021	NAZIR KHAN VS THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 3 ORS	ADV. BHARGAV M. KHANDEPARKAR	ADV. DIVYA RAVIRAJ SHIRGAM M. V. KINI YOGESH V. NADKARNI RAKESH SINGH S.D.SHETTY S.KAMAT
17	PILWP/12/2021	THE GOA FOUNDATION,	ADV. ANAMIKA GODE	

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		THR. ITS SECRETARY, DR. CLAUDE ALVARES VS GOA COASTAL ZONE MANAGEMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 4 ORS		
18	PILWP/13/2021	THE GOA FOUNDATION, THR. ITS SECRETARY, DR CLAUDE ALVARES VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 9 ORS	ADV. ANAMIKA GODE	
19	PILWP/25/2021	STANDLY FERNANDES AND ANR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. NIGEL DA COSTA FRIAS GAURESH T. MALIK PACHECO BAZILIO	ADV. PRAVIN N. FALDESSAI ADV. J. ABREU LOBO FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 4 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 2 ADV. PRAVIN N. FALDESSAI FOR R. NO. 5 ADV. LINGUDKAR SNEHA KISHOR FOR R. NO. 3 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 2
20	PILWP/6/2022	KASHINATH JAIRAM SHETYE VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS	IN PERSON RYAN MENEZES AMICUS CURIAE	ADV. DEEP D. SHIRODKAR
21	PILWP/7/2022	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES VS THE PUBLIC WORKS DEPT., THR. THE PRINCIPAL CHIEF ENGINEER (ROADS), PANAJI AND 5 ORS	ADV. NORMA ALVARES OM ANTHONY DCOSTA	CORREIA MARIA SIMONE JUDITH
22	PILWP/10/2022	EDWIN MASCARENHAS AND 5 ORS	ADV. NORMA ALVARES OM DCOSTA	ADV. SAPNA MORDEKAR FOR R. NO. 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS MORMUGAO PLANNING AND DEVELOPMENT AUTHORITY (MPDA), THR. ITS MEMBER SECRETARY AND 2 ORS		ADV. SAPNA MORDEKAR FOR R. NO. 2 NIKHIL PAI ADV. SAPNA MORDEKAR FOR R. NO. 2 ADV. SAPNA MORDEKAR FOR R. NO. 3
	WITH PILWP/36/2022	BODGESHWAR SHETKARI SANGH, THR. ITS PRESIDENT (DELETED AS PER ORDER DT. 22/03/2022) AND 3 ORS VS THE CHIEF TOWN PLANNER (PLANNING), TOWN AND COUNTRY PLANNING DEPT. (HQ) AND 3 ORS	ADV. ANAMIKA GODE OM D'COSTA	ADV. DEEP D. SHIRODKAR ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 DEEP D. SHIRODKAR
23	PILWP/14/2022	FELIX BRITTO AND 62 ORS VS STATE OF GOA THR. CHIEF SECRETARY AND 6 ORS	ADV. NIGEL DA COSTA FRIAS LAXMI SAWANT GAURESH T. MALIK PACHECO BAZILIO	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 5 ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PRASHIL AROLKAR FOR R. NO. 4 ADV. PADGAONKAR KISHAN C FOR R. NO. 7 ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5 ADV. ANNELISE FERNANDES FOR R. NO. 5
24	PILWP/19/2022	KEWAL GURUDAS MAYEKAR AND ANR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	GAURAVVARDHAN A.S. NADKARNI	
25	PILWP/20/2022	THE GOA FOUNDATION	ADV. OM ANTHONY	ADV. PANKAJ P. PAI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THR, ITS SECRETARY DR. CLAUDE ALVARES VS THE VILLAGE PANCHAYAT OF ARPORA NAGOA THR, ITS SECRETARY AND 5 ORS	DCOSTA	VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 5 CIDALIA ANNA LOBO
26	PILWP/39/2022	JOHN YURY LOBO AND ANR VS THE STATE OF GOA THR. THE SECRETARY AND 5 ORS	ADV. FERNANDES VINOD KORGAONKAR VLEDSON BRAGANZA PAVITHRAN GOVINDAN SAGAR B. RIVANKAR	BERNARD VISHNU LUCIO VILAS ADV. DEEP D. SHIRODKAR ADV. HANUMANT D. NAIK FOR R. NO. 2 - ADV. J. ABREU LOBO FOR R. NO. 5 ADV. DEEP D. SHIRODKAR FOR R. NO. 4 ADV. J. ABREU LOBO FOR R. NO. 6 ADV. AKSHAYA ASHOK NANODKAR FOR R. NO. 6 ADV. MANERKAR MANJEETA XIVAPRASAD FOR R. NO. 5 JENIFER FERNANDES ADV. AKSHAYA ASHOK NANODKAR FOR R. NO. 5 ADV. KIRAN MORE FOR R. NO. 2 ADV. GAYKAR PREETA PRASHANT FOR R. NO. 2 ADV. CANNIGIA ALLAN CARVALHO FOR R. NO. 2 ADV. KIRAN MORE FOR R. NO. 2 ADV. SAYELI G BANDODKAR FOR R. NO. 2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 3 ADV. SANDESH D. PADIYAR FOR R. NO. 3
27	PILWP/10/2023	HECTOR C. M. C. FERNANDES VS THE STATE OF GOA, THR. THE CHIEF SECRETARY	ADV. JOSE FILIPE MELO SUNITA JOSE FILIPE MELO	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AND 3 ORS		
28	PILWP/18/2023	GOENCHEA RAPONKARANCHO EKVOTT THR. GENERAL SECRETARY OLENCIO SIMOES AND ANR VS STATE OF GOA THR. CHIEF SECRETARY AND 11 ORS	ADV. NIGEL DA COSTA FRIAS VISHAL SAWANT	ADV. PRAVIN N. FALDESSAI
29	PILWP/19/2023	ANTHONY JOHN FERNANDES AND ANR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. GAURESH T. MALIK VISHAL SAWANT	ADV. PRANAY A KAMAT FOR R. NO. 3 ADV. SHIVAN DESAI FOR R. NO. 4 ADV. ANIROODH C. SARDESAI FOR R. NO. 4 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS FOR R. NO. 4 ADV. PRANITA NARAYAN GAWANDI FOR R. NO. 3 NIKITA GAUNS ADV. NATHAN SAVIO VAS FOR R. NO. 4 ADV. BHANDANKER VARUN PRADEEP FOR R. NO. 4

Assistant Registrar
High Court of Bombay at Goa,
Porvorim - Goa.

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